



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTICE

THE LEARNED ENGAGED COUNSELS OF THE BELOW MENTIONED MATTERS ARE REQUESTED TO ATTEND THE PRE-SETTLEMENT MEETING (IN CONNECTION WITH NATIONAL LOK ADALAT) TO BE HELD ON 04.12.2021, 11 A.M. ONWARDS, AT THE OFFICE CHAMBER OF THE SECRETARY, G.H.C.L.S.C., HIGH COURT, OLD BUILDING.

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
1	Crl.Rev.P./374/2018	MUJIR ALI Versus MERINA BEGUM	MR MINTU SAIKIA	MR. R ALI
2	Crl.Rev.P./422/2018	BHASKAR DAS Versus REKHA RANI DAS THAKURIA	MRS. K DEKA MR Z HUSSAIN MS B B AHMED MR. S P CHITTAWAT	MS D KALITA MR. P SAIKIA
3	Crl.Rev.P./425/2018	SMT. SWAPNA BANIK Versus SUDEV BANIK	MS J CHAKRABORTY MR B K KAR MR K DAS MR A J SARMAH	
4	Crl.Pet./875/2018	AMIRUL ISLAM Versus AHMEDA BEGUM	MR. A R SIKDAR MR A ALI	MR. M A SHEIKH MR. M RAHMAN DR. K U AHMED MR. M HOSSAIN
5	Crl.Pet./1307/2018	ISMAIL UDDIN AHMED Versus RASHIDA BEGUM	MR. S NATH MR H DAS MS. U HAZARIKA	MR J H SAIKIA
6	Crl.Rev.P./36/2019	ASHADUR RAHMAN Versus SALIMA BEGUM	MR. K BHATTACHARJEE MS B TALUKDAR MR. D BANERJEE	SK S HOSSAIN
7	Crl.Rev.P./208/2019	KUMAR KRISHNA DHOORAM Versus AMBIKA MOIBONGSA	MR P KALITA MRS S GOSWAMI	MR. D P MANDAL MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH
8	Crl.Rev.P./305/2019	MUSSTT. REJINA BEGUM Versus MD. SUKUR ALI	MS.J H CHOUDHURY MR. M R Z CHOUDHURY	
9	Crl.Pet./342/2019	RAJIB BISWAS @ RAJIV BISWAS Versus SMT. PINKY CHAUDHURY	MR. L R MAZUMDER MD. I HUSSAIN MR. A Z AHMED MR A S SK	MR. B J MUKHERJEE MS R SAHA
10	Crl.Rev.P./382/2019	PRADIP SAHA Versus THE STATE OF ASSAM AND ANR.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	MR H DAS MR. P GOGOI PP, ASSAM
11	Crl.Rev.P./419/2019	KHYATIMAL DEKA Versus SMTI. BHOGESWARI DEKA	MR. P SHARMAH MR. T BAIDYA	
12	Crl.Pet./569/2019	SAHEB KAZI Versus ANANDA AHMED AND ANR.	MR K BHUYAN MR N ISLAM	MD A S AHMED PP, ASSAM
13	Crl.Pet./734/2019	MOIN UDDIN Versus RAHILA BEGUM	MR. A H M R CHOUDHURY MR. J M SULAIMAN	MRS R BEGUM MS. S B CHOUDHURY

14	Crl.Pet./848/2019	MIR ALOM SK. Versus THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. A T SARKAR MS. R RAHMAN PP, ASSAM
15	Crl.Pet./861/2019	JOGINDAR YADAV Versus THE STATE OF ASSAM AND ANR.	MR. D MAZUMDAR MS. S KANUNGOE MR. C S RAY MS N H BEGUM MS. D SHARMA MS. P BORGHAIN	MR G SAIKIA PP, ASSAM
16	Crl.Pet./889/2019	CHINTU SUKLABADHYA Versus THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	PP, ASSAM
17	Crl.Pet./1043/2019	MD. SOFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED	MS. A HUSSAIN MR R ISLAM PP, ASSAM
18	Crl.Pet./1241/2019	SINDHU SHEKHAR BHATTACHARJEE Versus SMTI. SUBHRA CHAKRABORTY	MR. K M HALOI MR. B DAS	
19	Crl.Pet./1242/2019	RAJIB ALI Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MR H DAS MS P LEKHARU	MS. P BORAH PP, ASSAM
20	Crl.Pet./1305/2019	TAJ UDDIN BARBHUIYA Versus AYESHA BEGUM BARBHUIYA	MR. B U LASKAR	MR. L R MAZUMDER MD. I HUSSAIN MR. A Z AHMED
21	Crl.Pet./1417/2019	CHAKRESWAR BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI	PP, ASSAM
22	Crl.Pet./1501/2019	MD. ABUL KALAM Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR S KHOOND MR H K NATH	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED PP, ASSAM
23	Crl.Pet./1514/2019	HAMIJUR RAHMAN Versus MUSSA AULIA BEGUM	MS. G BORAH	MR. K SINGHA MR A K SINGHA

DATED, GUWAHATI, THE FIRST OF DECEMBER, 2021